


File No. N-9/15/2015-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 06th December, 2017

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 7,13,954/- only (Rupees Seven Lacs Thirteen Thousand Nine Hundred Fifty Four Only) to Vidhi Centre For Legal Policy, New Delhi towards **Third & Final Instalment** (As claimed by the Implementing Agency) out of the total project cost of Rs. 19,05,000/- (Rupees Nineteen Lacs Five Thousand Only) (non-recurring expenditure) for under taking research project titled "Development of performance standards to enhance accountability of the Higher Judiciary in India" under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Vidhi Centre For Legal Policy, New Delhi and Department of Justice on 03rd March, 2016. First instalment of Rs. 3,81,000/- and 2nd Instalment of Rs. 7,62,000/- was released to the Vidhi Centre For Legal Policy, New Delhi, the implementing Agency vide this Department's sanction order of even no. dated 03rd March, 2016 and 10th November, 2016 respectively.

2. The expenditure involved is debit to Demand No. 61 during 2017-18 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms, 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 3 at page No. 31-32.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 1093 dated 01/11/2017 & Dy. No. 1181 dated 01/12/2017.


(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
Pay & Accounts officer,
Ministry of Law & justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Vidhi Centre for Legal Policy, New Delhi.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Research Director, Vidhi Centre for Legal Policy, D- 359, Defence Colony, New Delhi-110024.
6. Section Officer, Admn. Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5